

DIVISION BENCH
COURT - I

O-231

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/289(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS PUSKAR MERCHANT PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance VC and Physical (Hybrid) Mode

Mr. Jayesh Choradia, Adv.] For the Petitioner

ORDER

1. Ld. Counsel appearing for the petitioner is stated to be busy before Hon'ble High Court at Calcutta.
2. An adjournment is sought on his behalf. Therefore, matter is adjourned to **10.06.2024.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**